

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.841
TO BE ANSWERED ON 07.02.2018**

LEASING RAILWAY LAND

†841. SHRI RAJU SHETTY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any criteria/policy for giving railway land to the private companies and persons on lease;**
- (b) if so, whether the Railways has made available railway land to the private companies on lease for developmental works and modernization of railway stations in the country during the last five years and the current year;**
- (c) if so, the details thereof State-wise; and**
- (d) the names of the private companies and persons who have taken railway land on lease?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 841 BY SHRI RAJU SHETTY TO BE ANSWERED IN LOK SABHA ON 07.02.2018 REGARDING LEASING RAILWAY LAND.

(a) to (d): The vacant Railway land, which is not required by Railways for its immediate future operational needs, is leased to private companies and persons who are required to register a company before entering into Development Agreement, for commercial development through open, transparent and competitive bidding process. The State-wise details of private companies/persons to whom land has been given on lease for commercial development/modernisation of Railway stations in the country during the last five years and the current year are as under:-

S.No	State and Place	Company & Persons
1	Andhra Pradesh – Visakhapatnam	M/s Venkaeswara Educational Society
2	Andhra Pradesh - Vijayawada	M/s Trivarga Food & Beverages
3	Bihar - Raxual	Mr Shamim Akhtar*
4	Maharashtra – Bandra(East)-II	Mr Kahilil Ahmed Khan*
5	Himachal Pradesh - Shimla	Mr. Gaurav Singh Rathore*
6.	Madhya Pradesh – Modernisation of Habibganj Railway Station.	M/s Bansal Pathways Habibganj Private Limited

***Required to register a company before entering into Development Agreement.**
